- 51. Swami Tapananda, Secretary, Ramakrishna Mission Tuberculosis Sanatorium, Ranchi.
- 52. Swami Swarupananda/Rrothei Asita Chaitanya, Secy. /Jt. Secy. Rama Krishna Ashram, Gwalior,

53. Swami

Amritarupananda, Monk of R. K. Mission Vivekananda Society, Jameshedpur.

- 54. Two Sisters of Missionaries of Charity, Delhi-54.
- 55. General Secretary, R. K. Mission Belurmath, Howrah four persons one to travel at « time.
- 56. Shri Nanaji Deshmukh, Ex-* MP, Founder President Deen Dayal Research Institute, New Delhi.

Appointment of an arbitrator in the case of Meridien Hotel, New Delhi

- 241. DR. YELAMANCHILI SIVA JI: Will the Minister of URBAN DE-VELOPMENT be pleased to state. whether it is a fact that owners of Meridien Hotel requested have to appoint an arbitrator to settle their. dispute with NDMC; if so, the details thereof?
- THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MARAN): Yes, Sir.

M/s Meridien Hotel have filed a suit under section 20 of the Arbitration Act before the Hon'ble High Court of Delhi for appointment of an arbitrator.

Amendment of Urban Land Ceiling Act

- 242. DR. YELAMANCHILI SIVA JI: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether any representations/ suggestion have been received from any State Government to bring any amendment to the Urban Land Ceiling Act; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The suggestions mainly relate to amendment of definitions of certain terms used in the Act such as 'family', Vacant land', 'land appurtenant' etc. with a view to removing the ambiguities, procedural refiements, increasing the amount payable for the excess vacant land acquired by and vesting in the State Government under the Act, delegation of certain powers to the State Governments, non-application of the Act to agricultural lands etc,

243. [Transferred to the 15th May, 1990.]

शाहगंज जंग्शन से मळ जंग्शन तक छोटी लॉइन का स्ड्री लश्इन में परिवर्तित किया जाना

- े 244. भी राम नरेश यादव : नया 'रेल'मंत्री यह बताने की कृषा करेंगे कि:
- (क) क्या यह सच है कि सरकार ने शाहराज जंक्शन से मऊ जंक्शन तक छोटी रेल लाइन की वड़ी लाइन में परिवर्तित करने का निर्णय लिया है, यदि हां, तो यह कार्य कव तक प्रारंभ होने की संभावना है और यदि नहीं तो उसके क्या कारण हैं; और
- (ख) क्या सरकार लोगों की मांगों को ध्यान में रखते हुए सरयू-यमुना एक्सप्रेस को फैजाबाद होने हुए दिल्ली से वारागसी तक सप्ताह मे तीन बार के स्वान पर प्रतिदिन चलाने का विचार रखती है, यदि नहीं, तो उसके भया कारण हैं?

रेल मंत्रालय में उप मंत्री (श्री प्रक्रय सिंह): (क) संसाधनों की तंगी मीर भारी वचनबद्धताओं के हाथ में होने के कारण शहिगंज-मक मीटर लाइन की बड़ी लाइन में बदलने का फिलहाल कोई प्रस्ताव नहीं है।